

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO. 359* TO BE ANSWERED ON: 24.03.2023

Effect of Russia-Ukraine war on Stock of Fertilizers

359* SHRI N. REDDEPPA:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government's stock of fertilizers has been affected by the Russia-Ukraine war;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any contingency plan in case a fertilizer crisis arises this year in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has been monitoring digital stock registers that dealers have to maintain to contain black marketing of fertilizers in the country, if so, the details thereof;
- (f) whether the Government has come across any recent incidents of black marketing of fertilizers in the country; and
- (g) if so, the details thereof along with the impact on fertilizers stock and the action taken against wrong-doers in this regard?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS AND HEALTH FAMILY WELFARE

(DR. MANSUKH MANDAVIYA)

(a) to (g): A statement is laid on the table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 359* FOR 24.03.2023 REGARDING “EFFECT OF RUSSIA-UKRAINE WAR ON STOCK OF FERTILIZERS” TABLED BY SHRI N. REDDEPPA AND SHRIMATI VANGA GEETHA VISWANATH:

(a) & (b): The availability of fertilizers in India has remained comfortable. Moreover, the fertilizer availability scenario during last cropping season including the present season is indicated below:-

AVAILABILITY SCENARIO OF FERTILIZERS IN INDIA Till 20th March 2023						
	Fig. in LMT					
	Rabi 2021-22		Kharif 2022		Rabi 2022-23	
PRODUCT	REQ	AVL	REQ	AVL	Seasonal Req	AVL till 20.03.2023
UREA	179.01	224.04	179.01	219.98	180.18	232.95
P&K	136.43	144.56	142.36	154.05	126.73	171.42
#P&K GROUP INCLUDES DAP, MOP & NPKS						

Further, fertilizers are made available to the farmers timely and at affordable prices.

(c) & (d): The availability of fertilizers has remained comfortable across all the states of the country for many years. As such, there is no requirement of any contingency plan presently.

(e): Integrated Fertilizer Management System (iFMS), developed by DoF captures end to end details of Fertilizer in terms of production, movement, availability, requirement, sales etc. This robust digital platform ensures real time monitoring of the quantity of fertilizers received and sold by dealers on daily basis.

(f) & (g): Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing and hoarding as per provisions of EC Act. Surprise inspections by Central and State enforcement teams are also carried out from time to time to prevent any such violation.
